

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.228- Mis.App./3(AHM)2024  
in  
C.P. (IB)/7(AHM)2024

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

BHANUMATI CHANDULAL SHAH  
Vs  
BANK OF MAHARASHTRA

.....Applicant

.....Respondent

**Order delivered on: 22/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Padhiyar, Adv.  
For the Respondent :

**ORDER**

**Mis.App./3(AHM)2024**

Learned counsel for the applicant is directed to file written submissions along with reply with advance copy to the opposite counsel on or before next date of hearing.

Re-list for further consideration on 29.07.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**